

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5686

ANSWERED ON:03.05.2005

PRIMITIVE TRIBALS

Mishra Dr. Rajesh Kumar

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Union Government has received proposals for construction of Ashrams for ST students in tribal areas during each of the last three years and thereafter;
- (b) if so, the details thereof, State-wise;
- (c) the number of proposals cleared and grants released so far, State-wise; and
- (d) the action taken by the Government to clear the remaining proposals?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (d) The receipt of proposals from the State Governments for release of grants-in-aid for construction of Ashram schools is a continuous process. The grants-in-aid are released only if the proposal is complete in all respect i.e. availability of land free of cost, confirmation about availability of 50% State share, Utilization Certificate and physical progress reports in respect of proposals sanctioned in previous years and the availability of funds. The number of Ashram schools sanctioned and the grants-in-aid released during the last three years, State-wise are at Annexure.

Annexure In reply to part (c) of Lok Sabha Starred Question No. 5686 for 3-5-2005

(Rs. in lakhs)

Sl.No. Name of the State 2002-03 2003-04 2004-05

Amount No.of Amount No.of Amount No.of  
schools schools schools

1	Andhra Pradesh	Nil - 380.00	38	Nil -	
2	Gujarat	Nil - Nil - 86.49	38		
3	Madhya Pradesh	820.00	130	Nil - 300.00	Arrear
4	Tripura	Nil - 50.00	Arrear	Nil -	
5	Karnataka	130.00	5	Nil - 77.51	Arrear
6	Maharashtra	Nil - Nil - 86.00	Arrear		
7	Uttaranchal	Nil - 217.00	Arrear	Nil -	